## Question Booklet of Written examination for the post of Junior Assistants

1. Signature of the Candidate	Roll No	
2. Name of the candidate	Code	(for office use only)
3. Signature of the Invigilator	Name	
Test	Booklet Code: $f A$	
Time: 1 hour 20 minutes.		[Maximum Marks : 80]
No. of Pages in this Booklet: 11	No. of Que	stions in this Booklet : 80

## INSTRUCTIONS FOR THE CANDIDATES

- 1. Write your roll number and other details in the space provided on the top of this page.
- 2. At the commencement of examination, the question booklet will be given to you. In the first 5 minutes, you are requested to open the booklet and compulsorily examine it as below: → Tally the number of pages and number of questions booklet with the information printed on the cover page. Faulty booklets due to pages/questions missing or duplicate or not in serial order any other discrepancy should be got replaced or immediately by a correct booklet from the invigilator within the period of 5 minutes. Afterwards, neither the Ouestion will be replaced nor any extra time will be given.
- 3. Each item has four alternative responses marked (a), (b), (c) and (d). You have to tick ( $\checkmark$ ) on the correct response against each item.
- 4. If you tick more than one responses, it will not be evaluated.
- 5. Rough Work is to be done in the end of this booklet.
- 6. If you write your Name, Roll Number, Phone Number or put any mark on any part of the Question Booklet, except for the space which allotted for the relevant entries. may disclose vour or use abusive language or employ any other unfair means such as change of response by scratching or using white fluid, you will render yourself liable to disqualification.
- 7. You have to return the original Question Booklet to the invigilators at the end of the examination compulsorily and must not carry it with you outside the Examination Hall.
- 8. Use only Blue/Black Ball point pen.
- 9. Use of any notes, other relevant written material etc., is prohibited.
- 10. There is no negative marking for incorrect answers.

tne correct option:						
It gives me immense pleasureyou to	the par	ty.				
to invite	<b>b</b> )	for invitation				
in inviting	d)	inviting				
Which is the correct form of idiom used	in the s	entence?				
He don't know the ABC of mathematics						
He doesn't knows the ABC of mathematics						
He doesn't know the ABC of mathematic	s					
He do knows the ABC of mathematics						
Abstract noun form of 'see' is?						
Sight	b)	Seen				
Saw	d)	Seeing				
Which among the following means 'unde	erstand	fully?				
Apprehend	b)	Pretend				
Discuss	d)	Comprehend				
You are twenty years old?						
Don't you	b)	Aren't you				
Doesn't you	d)	Are you				
The adverb of brave is?						
Bravery	b)	Brave				
Bravo	d)	Bravely				
The meaning of 'make out'						
Read	b)	Build				
Understand	d)	Recognize				
Find the word which is wrongly spelt						
Courageous	b)	Vicious				
Majistrate	d)	Staff				
Ravi said, "I am going back next week".						
Ravi said that he was returning the follo	wing w	eek.				
Ravi said that he will be returning the fo	llowing	week.				
Ravi said that he is returning the following	ig week					
Ravi said that he was returning the next	week.					
What is the antonym of predecessor?						
Ancestor	b)	Successor				
Presuccessor	d)	Descendant				
A of birds. Choose the correct collec	tive noi	un				
Fight	b)	Flight				
Fleet	d)	Pack				
	to invite in inviting  Which is the correct form of idiom used He don't know the ABC of mathematics He doesn't know the ABC of mathematic He doesn't know the ABC of mathematic He do knows the ABC of mathematics Abstract noun form of 'see' is? Sight Saw  Which among the following means 'unde Apprehend Discuss  You are twenty years old? Don't you Doesn't you  The adverb of brave is? Bravery Bravo  The meaning of 'make out' Read Understand  Find the word which is wrongly spelt Courageous Majistrate  Ravi said, "I am going back next week". Ravi said that he was returning the following Ravi said that he will be returning the following Ravi said that he was returning the following Ravi said that he was returning the next What is the antonym of predecessor? Ancestor Presuccessor  A of birds. Choose the correct collect Fight	It gives me immense pleasureyou to the part to invite				

Q.12	The officerfive minutes ago		
a)	Is gone	<b>b</b> )	Had gone
c)	Went	d)	Has gone
Q.13	The synonym of complacent is		
a)	Attractive	<b>b</b> )	Selfish
c)	<b>Self satisfied</b>	d)	Courteous
Q.14	of what you were saying he's the	best man	for the job
a)	In response	<b>b</b> )	Inspite
c)	Apropos	d)	Instead
Q.15	A person who starts a legal action agai	nst somel	-
a)	Prosecutor	<b>b</b> )	Advocate
c)	Plaintiff	d)	Defendant
Q.16	A conflict of claims that has given rise	to the sub	ject of litigation is
a)	Decree	<b>b</b> )	Dispute
c)	Execution	d)	FIR
Q.17	The act of making false documents is		
a)	Garnishee	<b>b</b> )	Falsehood
c)	Forgery	d)	fumigation
Q.18	refers to the legal authority or po	wer of co	ırt to hear or decide cases
a)	Custody	<b>b</b> )	Jurisdiction
c)	Juvenile	d)	Assembly
Q.19	Making a false statement under oath is	5	
a)	Criminal	<b>b</b> )	Burden of proof
c)	Perjury	d)	Affidavit
Q.20.	Pleaseyour letter dated 12 Decer	nber	
a)	Relate	<b>b</b> )	Refer
c)	Repeat	d)	None of these
Q.21	The woman works here is from Ta	milnadu	
a)	Who	<b>b</b> )	Which
c)	She	d)	That
Q.22	Anna and Mike going for skiing		
a)	May	<b>b</b> )	Is
c)	Will	d)	Are
Q.23	It has been snowingmorning		
a)	From	<b>b</b> )	Since
c)	For	d)	This

Q.24	This is in conformitythe rules laid down by the Government.					
a)	For	<b>b</b> )	With			
c)	Against	d)	About			
Q.25	I could just down and go to sleep.					
a)	Lay	b)	Lie			
c)	Fall	d)	Lied			
Q.26	Totemper is a sign of weakness					
a)	Loose	b)	Lose			
c)	Lost	d)	Give			
Q.27	That presentation was betterthe fir	st one				
a)	Than	b)	Then			
c)	То	ď)	For			
Q.28	They're going tooffice					
a)	There	b)	An			
c)	Their	d)	None of these.			
Cj	Then	uj	None of these.			
Q.29	Shein the power of karma					
a)	Believe	<b>b</b> )	Find			
c)	Holds	d)	Believes			
Q.30	My Sister wanteddog aspres	sent for h	er birthday.			
a)	the, an	<b>b</b> )	a, a			
c)	an, an	d)	None of the above.			
Q.31	The theme of India's G20 summit 2023	is?				
a)	Ahimsa Parmo Dharma.	b)	Pravasi Loka-Anugrahakarta.			
c)	Ayam Bandhurayam Neti.	d)	Vasudhaiva Kutumbhkam.			
Q.32	Where is the Headquarter of G-20?					
a)	Brusels.	b)	India.			
c)	Geneva.	ď)	None of the above.			
Q.33	Who received Noble Peace prize for th	e year 20	23?			
a)	Jon Fosse	b)	Drew Weissman			
c)	Narges Mohammadi	d)	Cloudia Goldin			
Q.34	The 19th All India Legal Services Author	rities me	et was held at:			
a)	Jaipur, Rajasthan.	b)	Srinagar, J&K.			
c)	Nagpur, Maharashtra.	d)	Hyderabad, Telangana.			
Q.35	Prime Minister Narendra Modi has lau	ınched a	new Rs. 75 coin to mark The New			
	Parliament Building. It consists an insc	ription o	f written in Devanagri?			
a)	Satyameva Jayate.	b)	Aham Brahmasmi.			
c)	Sansad Sankul.	ď)	Vasudhaiva Kutumbakam.			

Q.36	6 Who presented Sengol to India's first Prime Minister Jawaharlal Nehru?					
a)	Lord Mountbatten.	b)	S.C Bose.			
c)	Mahatma Gandhi.	d)	B.R Ambedkar.			
Q.37	Which State's "Matti Banana" got GI Tag	recently	y?			
a)	Gujarat.	b)	Tamil Nadu.			
c)	J&K.	d)	Karnataka.			
Q.38	Which Ramsar Site is located in the UT o	f Ladak	h?			
a)	Loktak Lake.	b)	Shallabugh Wet Land.			
c)	Tso kar.	d)	Dal Lake.			
Q.39	Who is the project director of India's Mo	on Miss	sion, Chandrayaan 3?			
a)	Vikram Sarabhai.	b)	S. Somnath.			
c)	Ritu Karidhal Srivastava.	d)	P. Veeramuthuvel.			
Q.40	Which Launcher is used for Chandrayan	-3?				
a)	GSLV.	b)	LVSM.			
c)	GSLV-Mk3.	d)	PSLV.			
Q.41	Union Finance Minister Smt. Nirmala Si Union Budget 2023, calling It, the Kaal.		-			
a)	Soumya.	b)	Aatmanirbhara.			
c)	Saptarishi.	d)	Sampradaa.			
Q.42	Which bird has been recognized as the LAdakh?	ne State	e bird of the Union Territory of			
a)	Kalij Pheasant.	b)	Black-necked crane.			
c)	Passer domesticus	d)	Accipiter gentilis.			
Q.43	Abraham Accord is the name given to the	e collec	tive agreement signed between:			
a)	Israel, Palestine and Egypt.	b)	Israel, UAE and India.			
c)	United States, Palestine and Israel.	d)	United States, UAE and Israel.			
Q.44	The Chief Election Commissioner (CEC) (Appointment, Conditions of Service and the Rajya Sabha recently, seeks to remove CEC and ECs:	d Term	of Office) Bill, 2023 introduced in			
a)	Prime Minister.	b)	Leader of the Opposition.			
c)	A nominated Union Cabinet Minister.	d)	Chief Justice of India.			
Q.45	is the Country's first ever officially registered in the Guinness Boo Frozen Lake Marathon:					
a)	Dal Lake.	b)	Pangog Lake.			
a) c)	Roopkund Lake.	d)	Tsomoriri.			
~j	noophuliu Lanci	uj	1 3011101 11 1.			

Q.46	6 What is the official name of the Women's Reservation Bill?					
a)	Nari Shakti Vandan Adhiniy	am. b)	)	Nari Seva Vanadana Agreement.		
c)	Nari Shakti Vandana Adhin			Nari Shakti Vijay Act.		
Q.47	The Aditya L1 (first space-based observatory-class solar mission) was launched on?					
a)	September 2, 2023.	b)	)	September 9, 2023.		
c)	September2, 2022.	d)		October 2, 2023.		
Q.48	Who became the 1st IAF won	nan Officer to rec	eive (	Gallantry Award?		
a)	Deepika Misra.	b)	)	Geeta Rana Negi.		
c)	Bhawana Kanth.	d)	)	Avani Chaturvedi.		
Q.49	Who is the Director General	of CBI?				
a)	AK Sood.	b)		AK Jha.		
c)	Praveen Sood.	d)		Pramod Kumar.		
Q.50	Match the following:					
1.	Dr Ravi Kannan	A)	)	Global Indian Award.		
2.	Sudha Murti	В)	)	Global Leadership.		
3.	Dhananjaya Y. Chandrachud	i C)	)	Best Green Military Station.		
4.	<b>Udhampur Military Station</b>	D)	)	Ramon Magsaysay Award		
Corre	ct match is:					
	1 2 3 4					
a)	D) A) C) B)					
b)	D) C) A) B)					
c)	D) A) B) C)					
d)	D) B) A) C)					
Q.51	Who was the Chief Guest for	the 74 <sup>th</sup> Republic	c Day	2023 at New Delhi?		
a)	Abdel Fattah el-Sisi.	b)	Shei	kh Mohamed bin Zayed.		
c)	Tamim bin Hamad Al Thani.	. d)	Moh	ammed bin Salman.		
Q.52	Which among the following	is not correct ?				
a)	APPU - Asian Pacific Pos					
b)	BHIM - Bharat Interface					
c)	UPI - Unilateral Paym	•				
d)	BEAMS - Budget Estimation, Alocation & Monitoring System.					
Q.53	Which Union Minister laune					
a)	Smt. Nirmala Sitharaman.	b)		Sh. Rajnath Singh.		
c)	Sh. Amit Shah.	d)		Sh. Arjun Ram Meghwal.		
Q.54	Match the following:					
1.	Veer Guardian 2023	-		pecial Operation Forces(SOFs).		
2.	Varuna	B) Indian Army		-		
3.	Cyclone-1	•	r Force & Japan Air Self Defense Force.			
4.	Tarkash 2023	D) Indian Navy	Indian Navy & French Navy			

Corre	ct mat	ch is:						
	1	2	3	4				
a)	C)	A)	B)	D)				
b)	D)	A)	C)	B)				
c)	D)	A)	B)	C)				
d)	C)	D)	B)	<b>A)</b>				
Q.55	Whic	h of th	e follo	wing bills	Gover,	nment hav	ve introduced in	the Lok Sabha to
	repla	ce the	existin	g crimina	l laws in	India?		
a)	Bharatiya Nyaya Sanhita 2023.							
b)	Bhara	atiya Na	garik S	Suraksha	Sanhita	2023.		
c)	Bhara	atiya Sa	kshya	Bill 2023.				
d)	All th	e above	<b>).</b>					
Q.56					uter ger		=	ficial intelligence?
a)		ıd Gene				b)	Third Genera	
c)	Fourt	th Gene	ration.			d)	Fifth Generation	on.
Q.57	Whic	h of the	follow	ing is vali	id storaş	ge type?		
a)	UPS.					b)	Keyboard.	
c)	Pend	rive.				d)	ALU	
Q.58	A	m	odule i	s a device	that co	nverts spol	ken words into in	formation that
	the co	ompute	r can r	ecognize a	and pro	cess:		
a)	Micro	phone.				b)	Voice Recogni	tion.
c)	Optic	al Scan	ner.			d)	Video graphic	Adapter.
Q.59	What	t does t	he acro	onym 'GPT	Γ' stand	for in Chat	GPT?	
a)	Gene	rative	Pre-tra	ained Tra	nsform	er.		
b)	Generative Programming Transmission.							
c)	Gene	ral Pre	-Train	ed Trans	former.			
d)	Gene	ral Purj	ose Te	echnology	<b>7.</b>			
Q.60	Whic	h of the	ese con	nputer lar	ıguages	do we use	in artificial intelli	igence?
a)	PROL	OG				b)	<b>FORTRAN</b>	
c)	сово	L				d)	C	
Q.61		is th	e com	puter pro	gram th	at would c	onvert an assemb	oly language to the
	mach	ine lan	guage.					
a)	Inter	preter.				b)	Compiler.	
c)	Comp	arator.				d)	Assembler.	
Q.62		happei time in		-	ect a colı	umn and pi	ress CTRL SHIFT	and Plus (+) at the
a)			_	window oj	-			
b)	All th	e nume	ric val	ues of the	Selecte	d Column a	re added.	
c)	A new Column is added before the Selected column.							

d)

A new worksheet is added to the workbook.

Q.63	Which of the following keyboard shortcut is used to switch between open apps in windows 10?							
a)	Shift + Tab.	b)	Shift + Alt+ Tab.					
c)	Alt + Tab.	d)	Alt + Shift.					
Q.64	Which of the following statement is incorrect with respect to writing e-mails?							
a)	We can not add more than one address in	n the '	'To" field.					
b)	We can leave the "Bcc" field blank.							
c)	We can leave the "Cc" field blank.							
d)	The "To" and "Cc" fields are often used interchangeably.							
Q.65	Which of the following icon is used to ad							
a)	Stationary Icon.	<b>b</b> )	Paper Clip Icon.					
c)	GIF Icon.	d)	Emoji Icon.					
Q.66	Which of the following is an example of p	oage o	rientation?					
a)	Landscape	<b>b</b> )	Subscript					
c)	Superscript	d)	A4					
Q.67	Microsoft word is software.							
a)	Application.	b)	Compiler.					
c)	System.	d)	Programming.					
Q.68	What is Gutter Margin?							
a)	Margin that is added to the left margin when printing.							
b)	Margin that is added to the right margin	_	_					
c)	Margin that is added to the binding side of Page when printing.							
d)	Margin that is added to the outside of the page when printing.							
Q.69	The intersection areas of Rows and Colu	mns iı	n spreadsheet are called?					
a)	Box. b) Cells.							
c)	Line.	d)	None of the above.					
Q.70	A formula in MS Excel must begin with:							
a)	=	b)	+					
c)	-	d)	(					
0.71	Q.71 Full Fledged High Court of Judicature for Jammu and Kashmir was established in							
the y		,						
a)	1925	b)	1926					
c)	1927	d)	1928					
Q.72	.72 Who is the head of the Judiciary at the district level?							
a)	Principal District and Sessions Judge. b) District Magistrate.							
c)	Chief Judicial Magistrate.	d)	District Judicial Mobile Magistrate.					
-,	· · · · · · · · · · · · · · · · · · ·							
Q.73	Who was the first Chief Justice of the Hig		-					
a)	Aga Syed Hussain.	b)	Lala Kanwar Sain.					
c)	Rai Bahadaur	d)	None of these.					

Q.74	Who from the UT of Jammu and Kashmir, became the first women Judge of the							
	High Court of Jammu and Kashmir and Ladakh?							
a)	Jutice Sindhu Sharma.	<b>b</b> )	Justice Ruma Pal.					
c)	Justice Geeta Mittal.	d)	Justice Gyan Sudha Misra.					
Q.75	Who is the Chief Justice of the High Co	urt of Jam	mu & Kashmir and Ladakh?					
a)	Justice Sanjay Kumar Mishra.	<b>b</b> )	Justice N. Kotiswar Singh.					
c)	Justice Prasanna B. Varale.	d)	Justice Ashish Jitendra Desai.					
Q.76	In the context of court procedures, wh	at does "A	hlimad" specifically refer to?					
a)	Process Server.	<b>b</b> )	Legal Clerk.					
c)	Expert Witness.	d)	Peon.					
Q.77	Who handles the financial matters up Sub-ordinate court?	nder the (	directions of Presiding officer of a					
a)	Nazir.	<b>b</b> )	Stenographer.					
c)	Ahlimad.	d)	Process Server.					
Q.78	What is the primary function of the Ju-	venile Jus	tice Board?					
a)	Adjudicate criminal cases.	<b>b</b> )	Handle family disputes.					
c)	Deal with cases involving minors.	d)	Conduct legal research.					
Q.79	Who is the Judge of the High Court of Ladakh?	f Jammu &	k Kashmir and Ladakh, from UT of					
a)	Justice Vinod Chaterjee.	<b>b</b> )	Justice Akram Chowdhary.					
c)	Justice Tashi Rabstan	d)	Justice Moksha Khajuria kazmi.					
Q.80	What is the full form of ADR?							
a)	Alternative Direct Resolution.	<b>b</b> )	Advanced Dispute Resolution.					
c)	Advanced Dispute Resettlement.	d)	Alternative Dispute Resolution.					

\*\*\*\*\*\*\*